

The proposal received from KIOCL for correction of anomaly in their pay scales is under the consideration of the Government.

### **PAPERS LAID ON THE TABLE**

Report and Accounts (2002-03) of the Bureau of Indian Standards New Delhi and related papers.

**THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR):** Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, under section 23 of the Bureau of Indian Standards Act, 1986:

- (a) Annual Report and Accounts of the Bureau of Indian Standards, New Delhi, for the year 2002-03, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 1281/04]
  - I. **Report and Accounts (2003-04) of various Chemicals and Fertilizer Corporations Mineral and Iron Ore Companies Ltd. & related papers.**
  - II. **Report and Accounts (2003-04) of SSPL, Kolkata and related papers.**
  - III. **Report and Accounts (2003-04) of PDIL, Noida and related papers.**
  - IV. **Report and Accounts (2003-04) of CIPET, Guindy, Chennai & related papers.**
  - V. **MoU (2004-05) between Government of India and HSCL.**

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN):** Sir, I lay the following papers on the Table of the House:

- I. A copy each (in English and Hindi) of the following papers, under sub-